

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. CA(CAA)-37(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

NAME OF THE COMPANY : M/S.

Athena Multitrade Pvt. Ltd.
And
Sahyog Multibase Ltd.

SECTION OF THE COMPANIES ACT: 230


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.)	Ashutosh Gupta	} Adv. for Petitioner		Gaurav Z
2.)	Gaurav Rana			

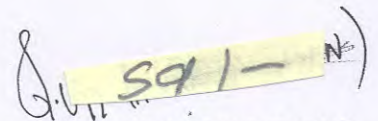
ORDER

At the request of the Learned Counsel for the applicant, matter is posted for filing an affidavit in relation to the sectoral Regulators, who may have a bearing on the operations of the companies and notices to be given to them, if any.

Post the matter on 20.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

U.D.Mehta
18.04.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)